



കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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PART IV

Private Advertisements and Miscellaneous Notifications

KERALA UNIVERSITY OF HEALTH SCIENCES

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NOTIFICATION

No. 5798/2015/Admn. A/KUHS. 7th December 2015.

In exercise of the powers conferred under Section 14 (1) of the Kerala University of Health Sciences Act 2010 (Act 4 of 2011), the Hon'ble Vice Chancellor, Kerala University of Health Sciences is pleased to appoint Dr. M. K. Mangalam, Principal, Government Dental College, Alappuzha as the Registrar of the Kerala University of Health Sciences, Thrissur on deputation basis for a period of five years with effect from the FN of 7-12-2015 in the scale of pay of Rs. 37400-67000 + Grade Pay of Rs. 10,000 (as per UGC norms) under usual terms and conditions of deputation.

By order of the Vice Chancellor,
DR. A. NALINAKSHAN,
Pro Vice Chancellor.

NOTIFICATION

No. 1860/2016/Admn. A/KUHS. 5th February 2016.

In exercise of the powers conferred under Section 15 (1) of the Kerala University of Health Sciences Act 2010 (Act 4 of 2011), the Hon'ble Vice Chancellor, Kerala University of Health Sciences is pleased to appoint Dr. P. K. Sudhir, Shanthi Krishna, M. P. Vasudevan Nair Road, Chevayur P. O., Calicut as the Controller of Examinations (2nd term) of the Kerala University of Health Sciences, Thrissur for a period of five years with effect from the FN of 4-2-2016 in the scale of pay of Rs. 37400-67000 + Grade Pay of Rs. 10,000 (as per UGC norms) under 9(a) (i) of KS & SS Rules.

By order of the Vice Chancellor,
DR. M. K. MANGALAM,
Registrar.

NOTIFICATION

No. 13236/2016/Admn. A/KUHS. *16th January 2017.*

In exercise of the powers conferred under Section 16 (1) (ii) of the Kerala University of Health Sciences Act 2010 (Act 4 of 2011), the Hon'ble Vice Chancellor, Kerala University of Health Sciences is pleased to appoint Sri Rajesh. K. P., Kaveri Apartments, Poothole, Thrissur provisionally as the Finance Officer of the Kerala University of Health Sciences, Thrissur with effect from FN of 11-1-2017 in the scale of pay of Rs. 37400-67000 + Grade Pay of Rs. 10,000 (as per UGC norms) under clause (1) of Sub rule (a) of Rule 9 of the Kerala State & Subordinate Service Rules, 1958 subject to Clause (iii) of Rule 10(b) and 3(c) of the said Rules and as per the conditions laid down in the Act and Statutes of the University.

By order of the Vice Chancellor,

DR. M. K. MANGALAM,
Registrar.